

ANNEXURE – 7

Name of the corporate debtor: Aastha Buildhome Developers Private Limited (in Liquidation)

Date of commencement of CIRP: 09.12.2022

Liquidation Commencement date: 17.08.2026

List of Creditors as on: 26.09.2026

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% Of voting share in CoC, if applicable					
1.	CGST Department	Central Government	14-02-2023	4,31,71,153.00	0.00		No	-	-	-	-	4,31,71,153.00	No claim received during Liquidation
	Total			4,31,71,153.00	0.00						0.00	4,31,71,153.00	

Pratibha Khandelwal

Liquidator

(Appointed as Liquidator in the matter of Saroj Gupta Vs Aastha Buildhome Developers Private Limited vide Hon'ble NCLT, Jaipur Bench order dated 17.08.2026)

IP_Registration_no. IBBI/IPA-002/IP-N00031/2016-2017/10068

AFA No: AA2/10068/02/311226/204035 Valid till 31.12.2026

PRATIBHA KHANDELWAL

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KHANDELWAL

Date: 2026.10.01 11:40:39 +05'30'

